

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 34 OF 2016 &  
IA NOs. 87 & 88 OF 2016**

**Dated: 19<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:-**

**Jaiprakash Power Ventures Ltd. ....Appellant(s)  
Versus  
Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. S. Venkatesh  
Mr. Varun Singh  
Mr. Shashank Khurana  
Mr. Anuj P. Agarwala

Counsel for the Respondent (s) : Ms. Mandakini Ghosh for R.1  
  
Mr. Manoj Dubey for R.2 & 4  
  
Mr. M.G. Ramachandran  
Mr. Manoj Dubey  
Mr. Shubham Arya for R.3

**ORDER**

Comprehensive written submissions be filed on or before 25.07.2016 after serving copy on the other side. State Commission has already filed its written submissions.

***Judgment is Reserved.***

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**